

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/11450/2024/A

From :- **Smti. Jayashree Bora,**
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Baksa, Mushalpur

Dated Guwahati, the 04th December, 2024

Sub:- **Permission to avail LeaveTravel Concession (LTC)**

Ref:- Letter No.DJ/BAK/2024/4220, dated 21.11.2024

Sir,

With reference to the above, I am directed to inform you that Mrs. Begum Nazira Ahmed, Civil Judge (Jr Div.), Baksa, Mushalpur has been allowed to avail LTC for the block period of 2022-2024 for travelling from Baksa, Mushalpur to Alappuzha, Kerala via Kochi-Bangalore and return w.e.f. 26.12.2024 till 01.01.2025, along with her husband, Mr. Faruk Ahmed and son, Mr. Rayyan Ahmed (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

Mrs. Ahmed may be informed accordingly.

Yours faithfully,

sdf

JOINT REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/11451-11454/2024/A.

Dated 04th December, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Mrs. Begum Nazira Ahmed, Civil Judge (Jr Div.), Baksa, Mushalpur.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

JOINT REGISTRAR (VIGILANCE)

4/12/24